

2012

HIGH COURT, CALCUTTA
APPELLATE SIDE

CORRIGENDUM

No. 1986 –RG.

Dated, Calcutta, the 12th June, 2012.

Through inadvertence the sentence **“There will be objective pattern questions with negative marking for paper II to paper V as mentioned below in addition to subjective/conventional pattern questions”** has wrongly been typed and published as **“There will be objective pattern questions with negative marking for paper II to paper V as mentioned below”** which is appearing between 5th and 6th lines of the of the first paragraph of the Advertisement No. 1387-RG dated 12th April, 2012 and also in between 5th and 6th lines of the 2nd paragraph of Adverisement No. 1388-RG dated 1204-12, published in the Court’s website.

The said mistake is hereby rectified and instead of **“There will be objective pattern questions with negative marking for paper II to paper V as mentioned below”** the said sentence as it is appearing in the Advertisement Nos. 1387-RG and 1388-RG both dated 12th April, 2012, mentioned above, be read as **“There will be objective pattern questions with negative marking for paper II to paper V as mentioned below in addition to subjective/conventional pattern questions”**.

This is for information of all concerned.

BY ORDER

Sd/-
(R. K. Bag)
Registrar General & Secretary
Selection Board, High Court,
Calcutta.